

ITEM NO.15

COURT NO.1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).1669-1670/2022

(Arising out of impugned final judgment and order dated 05-01-2022 in LPA No.6/2022 and order dated 05-01-2022 in CMA No.569/2022 passed by the High Court of Delhi at New Delhi)

AMAZON.COM NV INVESTMENT HOLDINGS LLC

Petitioner(s)

VERSUS

FUTURE RETAIL LIMITED & ORS.

Respondent(s)

(IA No.16053/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.16056/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) Nos.1705-1706/2022 (XIV)

Date : 23-02-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Mr. Gopal Subramaniam, Sr.Adv.
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Mr. Shashank Gautam, Adv.
Mr. Vijay Purohit, Adv.
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Ms. Anubhuti Mishra, Adv.
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Mr. Rachit Bahl, Adv.

Ms. Roopali Singh, Adv.
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Mr. Priyank Ladoia, Adv.
Mr. Tanmay Sharma, Adv.
Ms. Vanya Chhabra, Adv.
Mr. Arnab Ray, Adv.
Mr. Vedant Kapur, Adv.
Mr. Shaurya Mittal, Adv.
Mr. Abhisar Vidyarthi, Adv.
Mr. Pawan Bhushan, Adv.
Ms. Hima Lawrence, Adv.
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Mr. S.P. Mukherjee, Adv.
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Mr. Vinay Tripathi, Adv.
Mr. Aishvary Vikram, Adv.
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For Respondent(s)

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Mr. Ritin Rai, Sr.Adv.
Mr. Ameet Naik, Adv.
Mr. Raghav Shankar, Adv.
Mr. Abhishek Kale, Adv.
Ms. Madhu Gadodia, Adv.
Mr. Harshvardhan Jha, Adv.
Mrs. Yugandhara Pawar Jha, AOR
Mr. Pankaj Patel, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Having heard learned senior counsel appearing on behalf of both the parties, it appears from their submissions that, to a certain extent, the order to be passed by the National Company Law Appellate Tribunal (NCLAT) in the appeal filed challenging the order of the Competition Commission of India (CCI) may have some bearing on the present special leave petitions.

In view of the above, we direct the parties to make a

request before the NCLAT for early disposal of the matter, pending adjudication before it.

List these matters on 03.03.2022.

**(SATISH KUMAR YADAV)
DEPUTY REGISTRAR**

**(R.S. NARAYANAN)
COURT MASTER (NSH)**